

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir.

(b) and (c). Do not arise.

WRITTEN ANSWERS TO QUESTIONS

History of Freedom Movement

*1016. **Dr. L. M. Singhvi:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the work on the compilation of history of freedom movement is being looked into by a Committee of experts;

(b) if so, the personnel of the Committee and the precise scope of its work; and

(c) when the Committee is likely to conclude its deliberations and submit a Report?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). An Advisory Committee with the following members has been set up:

1. Prof. K. A. Nilakanta Sastri.
2. Prof. Mohd. Habib.
3. Prof. K. K. Dutta.
4. Dr. Bisheshwar Prasad.
5. Dr. Nihar Ranjan Ray.

(c) The Committee will conclude its work with the publication of the third and last volume of the History. Since its purpose is to advise Dr. Tara Chand, it will not submit any report to Government.

Estate Dealers in Delhi

*1017. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) the number of estate dealers in Delhi; and

(b) what control, if any, is exercised over them to protect the public from exploitation?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Information is not available.

(b) Section 313(5) of the Delhi Municipal Corporation Act, 1957 provides that before utilising, selling or otherwise dealing with any land for the construction of buildings thereon, a person shall ensure that the lay-out plan of the land has been sanctioned by the Standing Committee.

House Building Cooperative Societies in Delhi

*1021. **Shrimati Ramdulari Sinha:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the House Building Co-operative Societies in Delhi who have taken possession of the land allotted to them and started development thereof; and

(b) the names of such societies who have been allotted land but have not taken possession of the same and the reasons for not taking the possession?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) (1) Maharani Bagh Cooperative House Building Society.

(2) Diplomatic Enclave Extension Cooperative House Building Society.

(3) Delhi Municipal Corporation Cooperative House Building Society.

(b) A statement is placed on the Table of the House. [Placed in the Library. See No. LT-1200|63].

Training of Handicapped Persons

*1026. { Shri Yashpal Singh:
Shri Indrajit Gupta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that National Advisory Council for Education of the Handicapped have recommended certain schemes to train the handicapped persons in India; and

(b) if so, the action taken on these recommendations?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir. On the advice of the Council four schemes for